Name of the Corporate Debtor: PIYUSH SHELTERS INDIA PRIVATE LIMITED; Date of Commencement of CIRP: 03-12-2018; List of Creditors as on: 04-06-2022; Name of IP: Mr. Swami Deen Gupta; Process Number: 1; Last 5 digitof registration number: 11458

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	314	1143168608.16	314	1051480772.45	57.36		91687835.71		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	122094755	2	121388964	6.62		705791		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	13	148627654	13	133243443	7.27		15384211		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	2	726492	2	726492	0.04				Annexure 6
7	Operational creditors (Government Dues)	2	21187957	2	21187957	1.16				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	39990923.00	8	39096676.00	2.13		894247		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	465941606	2	465941606	25.42				Annexure 9
Total		343	1941737995.16	343	1833065910.45	100.00		108672084.71	0	